#### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

#### LOK SABHA UNSTARRED QUESTION NO. 2400 TO BE ANSWERED ON 18.12.2023

### **COP** Conference

#### 2400: SHRI JAGDAMBIKA PAL

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) Whether India recently attended the COP conference, if so, the outcome thereof particularly concerning the operationalization of the Loss and Damage fund; and
- (b) the details of key agreements made to address and implement the Loss and Damage framework?

## ANSWER

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) An inter-ministerial delegation from India attended the 28th Session of the UN Climate Change Conference (COP 28) held in Dubai, United Arab Emirates from 30th November'2023 to 13th December'2023. The major outcome from COP 28 included the decision on Outcome of the First Global Stocktake, ratcheting up global climate ambition before the end of the decade. These global efforts will be taken up by the countries in a nationally determined manner taking into account the Paris Agreement and their different national circumstances. Another major outcome of COP 28 is the agreement on the operationalization of the Loss and Damage Fund and its funding arrangements.

The decision on Loss and Damage Fund adopted at COP 28 approved the Governing instrument of the Loss and Damage Fund and decided that the Fund will be serviced by new, dedicated and independent secretariat. It was also decided that the Fund will be supervised and governed by the Board. The Fund is accountable to and functions under the guidance of the Conference of Parties serving as the meeting of the Parties to the Paris Agreement (CMA). Since the decision, an amount of around USD 700 million to date has been pledged by several countries, including United Arab Emirates, Germany, United Kingdom, European Union, Japan. The purpose of the Fund is to assist developing countries that are particularly vulnerable to the adverse effects of climate change in responding to economic and non-economic loss and damage associated with the adverse

effects of climate change, including extreme weather events and slow onset events. The detailed decision text on Loss and Damage Fund adopted at COP 28 can be accessed at webpage https://unfccc.int/documents/636558.

Another major outcome related to Loss and Damage is the decision on Santiago network for averting, minimizing and addressing loss and damage to catalyse the technical assistance of relevant organizations, bodies, networks and experts for the implementation of relevant approaches associated with climate change impacts. The host of the Secretariat for the Santiago Network was finalized at COP 28. The joint consortium of the United Nations Office for Disaster Risk Reduction and the United Nations Office for Project Services have been selected as the host of the Santiago network secretariat for an initial term of five years, with five-year renewal periods.

Countries including Canada, Japan, Spain, Switzerland and the United States of America have announced their financial contributions to the work of the Santiago network.

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